NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/345/ (IB)/2017

NAME OF THE PETITIONER(S)

: A. PAKKIR SAKKARAI

NAME OF THE RESPONDENT(S)

: AMIRTHA VALLI CHIT FUNDS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

<u>ORDER</u>

Matter called. No representation. Last and final opportunity is given to the Counsel for Petitioner to cause appearance in the matter on the next date of hearing failing which an appropriate order will be passed. Put up on 18.08.2017 at 10.30 A.M.

S. Jipaperaphoum.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)